

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00609/2015

DATED THIS THE 29<sup>TH</sup> DAY OF MAY, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)**

Sasidharan P  
S/o Late K. Gopala Kurup,  
Aged about 54 years  
Asst. Accounts Officer (Offg)  
Office of the Controller of  
Communication Accounts (Karnataka Circle)  
Department of Telecommunications,  
Palace Road, Bangalore 560 001  
R/o. No. 24, 3<sup>rd</sup> Block, 5<sup>th</sup> Lane,  
Dasappa Layout, Ramamoorthy Nagar,  
Bengaluru 560 016

...Applicant

(By Advocate Shri Vishnu Bhat)

Vs.

1. Union of India,  
Rep. By its Secretary,  
Department of Telecommunications,  
Sanchar Bhawan, 20, Ashoka Road,

New Delhi – 110 001.

2. The Controller of Communication Accounts,  
Karnataka Circle,  
Deptt. Of Telecommunications,  
Amenity Block, Palace Road,  
Bengaluru 560 001 ...Respondents

(By Shri. K. Gajendra Vasu, Senior Panel Counsel)

## ORDER (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

It is submitted at the bar that Shri Vishnu Bhat, learned counsel for the applicant, has since retired from the case but we have passed an order on 14.09.2016 that the decision has to be contingent upon the decision of the Hon'ble Apex Court in the SLP No. 21803/2014 along with the other connected cases. We have been adjourning this matter from time to time but we feel that there is no necessity to keep the matter pending as we now direct the respondents to act in accordance with the dictate of the Hon'ble Apex Court in SLP No. 21803/2014. If the case of the applicant is also similar, then the same benefit as decreed by the Hon'ble Apex Court will be made available to the applicant also within next 3 months.

2. The OA is disposed of as above. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No. 170/00609/2015**

Annexure A1 Copy of the order No. 12/Admn/1/25/2010 dated 23.05.2014

Annexure A2 Copy of the order dated 12.03.2014 passed by the Principal Bench of Central Administrative Tribunal in OA No. 904/2012

Annexure A3 Copy of representation of the applicant dated 04.04.2014

Annexure A4 Copy of the representation of the applicant dated 02.07.2014

**Annexures with reply statement**

Annexure R1 Copy of the DoPT OM dated 19.05.2009

Annexure R2 Copy of the Department of Telecommunications communication dated 08.06.2015

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